

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 17th APRIL, 2024, 10:30 A.M.

CP No. 8/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Shweta Dhirendra Sharma -Vs- SNT Rail Automation Pvt. Ltd. & Ors.
Under Section	210 (2), 213, 221, 241 & 242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Satya Smruti Mohanty, Adv.
 Mr. Sarvavid Subash Pradhan, Adv.
 Mr. Goutam Rai, Adv.
 Mr. Gyaninee Nayak, Adv.
 Mr. Pratyusha Mohanty, Adv.
 Mr. Sambit Sekhar Moharana, Adv.

For Respondent (s)

Mr. Saswat Kumar Acharya, Adv. R1 & R2
 Ms. S. Pholgu, Adv.
 Mr. Abhijeet Agarwal, Adv.
 Mr. Jaish Joshi, Adv.
 Mr. Subham Agrawal, Adv.
 Ms. Jagruti Sahoo, Adv.
 Ms. Mithalee Jesthi,, Adv. R3
 Mr. Biswanth Das, Adv. R4
 Ms. Dibya Tanaya Jethy, Adv. R5

ORDER

Ld. Counsel, Ms. G. Nayak, appearing for the petitioner. R1&R2 is represented by Ld. Counsel, Mr. A. Agarwal. Counsel for R3, R4 & R5 also present. Pleadings completed. List the matter on 19.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)